

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 175 OF 2017**

**Dated : 23<sup>rd</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**M/s. Essar Power (Jharkhand) Limited ...Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Puneet Singh Bindra  
Mr. Saranpreet Singh

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran  
Ms. Anushree Bardhan for R-2

Mr. R.B. Sharma  
Mr. Mohit Mudgal for R-3

Mr. R.K. Mehta  
Ms. Himanshi Andley for R-5

Mr. Hemant Singh  
Mr. Lakshyajit Singh Bagdwal for R-10

**ORDER**

At the request of learned counsel for the Appellant, list the matter on

**28.11.2019.**

**(Ravindra Kumar Verma)  
Technical Member**

*mk/pk*

**(Justice Manjula Chellur)  
Chairperson**